

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR****KANISHKA SALVAGE AND UNDERWATER SERVICES PRIVATE LIMITED****OPERATING IN MARINE SALVAGING SECTOR, IN GOA**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>Sr. No.</b>	<b>Particulars</b>	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – Kanishka Salvage and Underwater Services Pvt Ltd PAN – AACCK2385B CIN - U35113GA1997PTC002312
2	Address of the registered office	Flat No F-1, 1st Floor, Pereira Estate, B. B. Borkar Road, Alto Porvorim, Goa – 403521
3	URL of website	The case specific website created by RP is <a href="https://kanishka.cirp.co.in/">https://kanishka.cirp.co.in/</a>
4	Details of place where majority of fixed assets are located	Plots at Ambirna Succore, Porvorim, Goa
5	Installed capacity of main products/ services	Specific installation capacity cannot be ascertained
6	Quantity and value of main products/ services sold in last financial year	FY2022 – Rs. 3.54 crores FY2023 – Rs. 2.36 crores
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<a href="https://kanishka.cirp.co.in/">https://kanishka.cirp.co.in/</a>
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<a href="https://kanishka.cirp.co.in/">https://kanishka.cirp.co.in/</a>
10	Last date for receipt of expression of interest	06-03-2024
11	Date of issue of provisional list of prospective resolution applicants	08-03-2024
12	Last date for submission of objections to provisional list	13-03-2024
13	Date of issue of final list of prospective resolution applicants	15-03-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	16-03-2024
15	Last date for submission of resolution plans	15-04-2024
16	Process email id to submit EOI	cirpkanishka@gmail.com



Ram Ratan Kanoongo  
Resolution Professional

IBBI/IPA-001/IP-P00070/2017-18/10156  
C/o, Headway Resolution & Insolvency Services Pvt Ltd  
708, Raheja Centre, Nariman Point, Mumbai – 400021  
For Kanishka Salvage and Underwater Services Private Limited  
19<sup>th</sup> February 2024, Mumbai